

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.01.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2166 of 2020 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1126 of 2020	Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd.	Rajansh Thukral	
3.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	
4.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	
5.	Comp. App. (AT) (Ins) No. 1129 of 2020	Ranjeet Kumar Verma Vs. Committee of Creditors of Straight Edge Contract Pvt. Ltd. Through Resolution professional	Abhishek Parmar	
6.	Comp. App. (AT) (Ins) No. 1130 of 2020	Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.)	Rajiv R. Raj	
7.	Comp. App. (AT) (Ins) No. 1132-1133 of 2020	Innoventive ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd.& Ors.	Shiv Kr. Suri	
8.	Comp. App. (AT) (Ins) No. 1134 of 2020	Pratap Technocrats (P) Ltd. & Ors. Vs. Monitoring Committee of Reliance Infratel Ltd. & Anr.	Gautam Swarup	
9.	Comp. App. (AT) (Ins) No. 1135 of 2020	Sintex Plastics Technology Ltd. Vs. Zielen Industries Pvt. Ltd. & Ors.	Heena George	

10.	Comp. App. (AT) (Ins) No. 1138 of 2020	Rakesh Mediratta Vs. Asian Hotels (North) Ltd.	Yogesh Jagia	
11.	Comp. App. (AT) (Ins) No. 02 of 2021	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	

After the Above

For Orders (For Renewal of FDR)

12.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	Manmeet Arora
13.	Competition App. (AT) No. 38 of 2019	Sahuwala Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Jaiveer Shergill	
14.	Competition App. (AT) No. 40 of 2019	Om Containers & Ors. Vs. Competition Commission of India & Anr. With	Jaiveer Shergill	
15.	Competition App. (AT) No. 44 of 2019	Intel Gas Gadgets Pvt. Ltd. Vs. Competition Commission of India With	Amal Sinha	
16.	Competition Appeal (AT) No. 46 of 2019	Shakti Cylinders Pvt. Ltd. Vs. Competition Commission of India With	Amol Sinha	
17.	Competition Appeal (AT) No. 47 of 2019	Raghupati Synergy Pvt. Ltd. Vs Competition Commission of India With	Amol Sinha	
18.	Competition App. (AT) No. 52 of 2019	International Cylinders Pvt. Ltd. Vs. Competition Commission of India With	Amol Sinha	

19.	Competition. App. (AT) No. 53 of 2019	Andhra Cylinders & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
20.	Competition. App. (AT) No. 54 of 2019	Confidence Petroleum India Ltd & Ors. Vs. Competition Commission of India. With	Pradeep Aggarwal	
21.	Competition. App. (AT) No. 55 of 2019	Faridabad Metal Udyog Pvt. Ltd. & Anr. Vs. Competition Commission of India. With	Pradeep Agarwal	
22.	Competition. App. (AT) No. 58 of 2019	Kurnool Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
23.	Competition. App. (AT) No. 59 of 2019	Winfab Equipments Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
24.	Competition. App. (AT) No. 60 of 2019	Saboo Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
25.	Competition. App. (AT) No. 61 of 2019	Surya Shakti Vessels Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
26.	Competition. App. (AT) No. 63 of 2019	Sunrays Engineers Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
27.	Competition. App. (AT) No. 64 of 2019	Mahaveer Cylinders Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
28.	Competition. App. (AT) No. 66 of 2019	Vidhya Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
29.	Competition. App. (AT) No. 67 of 2019	GDR Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	

30.	Competition. App. (AT) No. 68 of 2019	Balaji Pressure Vessels Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
31.	Competition. App. (AT) No. 69 of 2019	Southern Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
32.	Competition. App. (AT) No. 71 of 2019	Hyderabad Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Amol Sinha	
33.	Competition. App. (AT) No. 72 of 2019	Nandi Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Amol Sinha	
34.	Competition. App. (AT) No. 73 of 2019	Bhiwadi Cylinders Pvt. Ltd. & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
35.	Competition. App. (AT) No. 74 of 2019	Dinesh Goyal. Vs. Competition Commission of India. With	Amol Sinha	
36.	Competition. App. (AT) No. 75 of 2019	Sanghvi Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Amol Sinha	
37.	Competition. App. (AT) No. 76 of 2019	Arun Goyal. Vs. Competition Commission of India. With	Amol Sinha	
38.	Competition. App. (AT) No. 77 of 2019	R.M. Cylinders Pvt Ltd. Vs. Competition Commission of India With	Amol Sinha	
39.	Competition. App (AT) No. 105 of 2019	Sarthak Industries Ltd. Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
40.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R- CCI)

41.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors.	Bina Gupta	Pankaj Seth-R1
42.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	
43.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Uddyam Mukherjee
44.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar